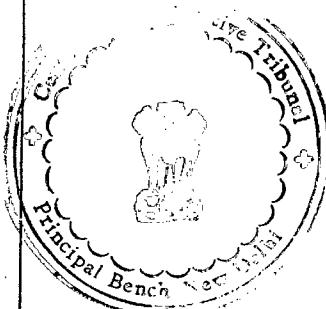


| Date | Office Report | Orders |
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| | | <p style="text-align: center;">(1)</p> <p><u>23.2.90</u> MP 2713/89 in <u>OA 640/88</u> (New Bombay Bench)</p> <p>Mrs Raj Km. Chopra, Counsel appears on behalf of all the respondents and supports the M.P. No. 2713/89 under Section 25 of the Act for the transfer of the O.A. 640/88 pending before the New Bombay Bench to the Principal Bench.</p> <p>In view of the above statement, the OA No. 640/88 pending before the New Bombay Bench is transferred to the Principal Bench and will be heard along with the O.A. 1130/89 M.P. Sharma & Others Vs. Union of India & Others. The record of the OA 640/88 (R Tiwari Vs. UOI & Ors) will be called for from the New Bombay Bench. The matter will be listed before the Deputy Registrar(J) on <u>30.3.90</u> for completion of pleadings. M.P. is accordingly disposed of.</p> <p style="text-align: right;">SRD</p> <p style="text-align: right;">(Amitav Banerji) Chairman</p> <p style="text-align: right;">"CERTIFIED TRUE COPY" Dt.....  A. K. AJMAN Section Officer Central Administrative Tribunal Principal Bench, New Delhi</p> |